

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Power Section) Civil Secretariat  
Srinagar/Jammu

Notification

Jammu, the 19<sup>th</sup> December, 2025

S.O 323 .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint below mentioned officers to be the Executive Magistrate, who shall exercise all the power of an Executive Magistrate within their territorial jurisdiction of District Anantnag.

S.No	Name of Officers	Jurisdiction
1	Mr. Muzaffar Ahmad Malik,	Assistant Director, FCS&CA Anantnag
2	Dr. Javed Mohi ud Din Zarger	Chief Animal Husbandry Officer Anantnag

By Order of the Government of Jammu and Kashmir

Sd/-  
(Achal Sethi)  
Secretary to Government  
Dated :- 19 -12 -2025

No. LAW-Powr/18/2022-10

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. District Magistrate , Anantnag. This is with reference to your letter No. DMA/JUDICIAL/GEN/2025/3647-51 Dated:- 18-12-2025.
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. Concerned Officer/ Official
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

*Abali*  
19/12/25  
Assistant Legal Remembrancer  
Department of Law, Justice & PA